

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2013

Dated : 11th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Bharat Sugar Mills **... Appellant(s)**

Versus

Bihar Electricity Regulatory
Commission & Anr. **....Respondent(s)**

Counsel for the Appellant (s) : Mr. Pankaj Bhagat
Counsel for the Respondent(s): Mr. Lakshman Bhakta (Rep.)
For Commission

ORDER

It is represented by the learned counsel for the Appellant that all the Respondents have been served and affidavit of service has been filed to that effect.

The Representative appearing for the Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 09.04.2013 after serving copy on the other side.

Post the matter on **15.04.2013.**

(V.J. Talwar)
Technical Member
ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson